position about construction of these bridges as on 31st July, 1976 is as indicated below:

Written Answers

Zuari bridge on National Highway No. 17 in Goa: Out of seven foundations in all, six have been taken up and two of them have also since been completed. The rest are in various stages of progress as indicated below:

Pier No.	Design founda- tion level	Level of bottom of well as on 31-7-76
P2	(—) 38·38 m	(—) 35·38 m
P3	(—) 40·5 m	(—) 30·78 m
P4	(—) 40·5 m	(—) 18·8 m
P5	(—) 40·5 m	(—) 20·8 m

Further, the pier on P7 has been raised up to its cap level and that on P6 for a height of 5.6 m.

Kalinadi bridge on National Highway No. 17 in Karnataka: Out of nine foundations in all eight have been taken up. The Kodibag side abutment and the first pier (PI) from that side have already been completed. The well foundations for the rest of the piers are in various stages of progress as indicated below:

Pier No.	Design foundation level	Bottom level of well as on 31-7-1976
P2	RI -80 ·00 ft.	RL-80 · 70 ft.
P3	RL-74 00 ft.	RL-71 ·48 ft.
P4	RL-76 ·10 ft.	RL-66 ·10 ft.
P5	RL-71 00 ft.	RL-62 ·62 ft.
P6	RL-62 · 50 ft.	RL-40 000 ft.
P7	RL-22 · 50 ft.	RL-40-30 ft.

(b) The original time schedule and the original estimated cost for the completion of these bridges are given below:

Name	Original target date of comple- tion	Original sanctioned cost under N.H. Pro- gramme
Zuari Bridge Kalinadi Bridge	11 ·4 ·1976 5 ·11 ·1975	(Rs. lakhs) 251 ·07 175 ·29

(c) The main reason for not completing these works as per schedule was the difficult foundation conditions met with while sinking the wells and to some extent the poor efforts put in by the contractors.

The final cost of the Kalinadi bridge is not expected to go up merely because of this delay in its completion as the lump sum tender for this work does not provide for any varying escalation; it already includes a certain fixed amount for escalation and this will not be affected by the delay in completion of the work. The final cost may, however, go up on account of certain other reasons such as pneumatic sinking, increase in depth of well foundations, etc. to suit actual site conditions. But the exact financial implications of these can be assessed only after the foundation work is complete.

iIn the Zuari bridge contract, however, there is an escalation clause linking escalation with the consumer price index wholesale price index, diesel price etc. But it is difficult to say whether the final cost of the work is expected to go up on account of the delay in completion of the work as the aforesaid price indices have in the recent past been showing a downward trend. In any case, since they keep on fluctuating, the exact financial implications, if any, on account of this delay can be assessed only after the work is completed.]

E.S.I. Hospital facilities for the families of the insured persons

921. SHRIMATI AMBIKA SONI: Will the Minister of LABOUR be pleased to state:

- fa) whether it is a fact that the hospitals under the Employees' State Insurance Corporation do not provide medical treatment to the families of the insured persons;
- (b) whether it is also a fact that the Committee on the Employees' State Insu rance Corporation has recently recommend ed that medical facilities be also extended to the families of the insured persons; and
- (c) if so, what is Government's decision hereon?

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR (SHRI BAL GOVIND VERMA): fa) The Employees' State Insurance Corporation have reported that hospitalisation facilities are being provided to the families of the insured persons gradually, depending upon the availability of hospital beds in E.S.I. Hospitals or in other Government/Local Hospitals, where

61

beds can be reserved on payment basis. At present more than 28 lakh family units of insured persons out of total coverage of 56 lakhs are being provided hospitalisation facilities.

- (b) The Committee on Perspective Planning appointed by the Corporation had' recommended that medical care of an adequate standard should be provided uniformly throughout the country to insured persons and their families.
- (c) The recommendation of the Committee is being implemented by the State Governments, who are responsible for the provision of medical care under the Employees' State Insurance Scheme, progressively.

Indian students studying abroad

- 922. PROF. RAMLAL PARIKH: Will the Minister of EXTERNAL AFFAIRS be pleased to state:
- (a) what is the number of Indian students studying in foreign countries at present; and
- (b) whether there is any reciprocal arrangement between India and those countries regarding grant of financial assistance to Indian students studying there and the students of those countries studying in India?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI BIPINPAL DAS): (a) and (b) The information, is being collected and will be placed on the Table of the House as early as possible.

National Labour Institute Courses in South Asian and African countries

923. SHRI SYED AHMED HASHMI: Will the Minister of LABOUR be pleased to state:

- (a) whether it is a fact that the National Labour Institute proposes to conduct courses in the field of Labour, Behavioural Sciences, Work Systems etc., in the South Asian and African countries;
- fb) if so, what are the terms on which such courses are proposed to be conducted in these countries;
- (c) what are the names of the countries where these courses are proposed to be conducted and whether the International Labour Organisation are providing some assistance for such courses; and
- (d) by which, such courses are likely to be started?

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR (SHRI BALGOVIND VERMA): (a) No Sir.

(b) to (d) Do not arise.

Alleged discourtesy shown to Members of Parliament by the Indian High Commission in Australia

- 924. SHRI SHRIKANT VERMA: Will the Minister of EXTERNAL AFFAIRS be pleased to state:
- (a) whether it is a fact that Members of Parliament were not shown normal courtesies by the -Indian High Commission in Australia when they had gone there on the Air India's inaugural flight to Sydney and Perth during May-June this year; and
- (b) if so, what action has been taken by Government in the matter?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI BIPINPAL DAS): (a) We have not received any such complaint from any Member of Parliament who travelled by this inaugural tlight.

(b) Does not arise.

Telephone facilities in rural areas

- 925. SHRI JANARDHANA REDDY: Will the Minister of COMMUNICATIONS be pleased to state:
- (a) whether Government propose to provide telephone facilities in remote villages in the country; and
- (b) if so, what are the details in this regard

THE MINISTER OF COMMUNICATIONS (DR. SHANKER DAYAL SHARMA): (a) and (b) Places in remote localities not having a telephone exchange within a radius of 40 kms have been included in the policy for provision of Long Distance Public Call Offices (LD PCOs), subject to the anticipated revenue being at least 25% of the annual recurring expenditure for ordinary areas, 15% for backward areas and 10% for hilly areas. LD PCOs were provided at 60 such remote places in 1974-75 and at 130 places in 1975-76. Proposals for 262 such places have been approved.

Australian Prime Minister's criticism of India's Policy on the Indian Ocean

926. SHRI F. M. KHAN: Will the Minister of EXTERNAL AFFAIRS be pleased to state

- (a) whether it is a fact that the Australian Prime Minister while on the soil of another country had criticised India's policy on the Indian Ocean; and
- (b) if so, whether Government of India have issued any rejoinder to clarify their stand in this regard?